

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.25
Appeal/7(AHM)2021

Proceedings under Section 58 r.w 59 of Co.Act, 2013

IN THE MATTER OF:

Bharat Vijaybhai Bhatt

.....Applicant

V/s

Flowchem Emgineering Pvt Ltd

.....Respondent

Order delivered on ..14/06/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Adv.

For the Respondent : Mr. Prashant Patel, Adv.

ORDER

Pleadings are completed.

Matter stands adjourned to 10.08.2022

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Swetambary

-SD-

MADAN B GOSAVI
MEMBER (JUDICIAL)